

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3251/2006

(From the judgement and order dated 07/09/2005 in LPA No. 404/2003 of The  
HIGH COURT OF DELHI AT N. DELHI)

MOUNT CARMEL SCHOOL SOCIETY

Petitioner(s)

VERSUS

D.D.A.

Respondent(s)

(With prayer for interim relief and office report )

Date: 24/02/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Mr. K.K. Rai,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

Tag on with SLP(C) No. 25078/2005.

(Meenu Sethi)  
ta Bhardwaj)

(Pushap La

aster  
Court Master

Court M